

**OFFICE OF THE DISTRICT & SESSIONS JUDGE**  
**South District, Saket Courts Complex, New Delhi**

Dated: 11.02.2016

**ORDER**

In view of the transfer & posting order no. 07/DHC/Gaz/G-7/VI.E.2(a)/2016 dated 01.02.2016 in partial modification of the earlier order dated 23.12.2015 bearing endorsement no. Judl.I./F.102/South/Saket/2015/38824-38850 dated 23.12.2015 of the office of undersigned, Ms. Pooja Talwar, Ld. JSCC-cum-ASCJ-cum-Guardian Judge, South District is nominated as Local Commissioner in place of Mr. Deepak Wason, Ld. JSCC-cum-ASCJ-cum-Guardian Judge for the period i.e. 15<sup>th</sup> February, 2016 to 20<sup>th</sup> February, 2016 for recording the statements of the parties on the same day or the following day in proceedings under Section 13-B of the Hindu Marriage Act, 1955 (as amended) as sent by the Ld. Principal Judge, Family Court, (South District), to be recorded in the post lunch session w.e.f. 15.02.2016.

(ANU MALHOTRA)  
District & Sessions Judge (South)  
Saket Courts Complex, New Delhi

No. Judl.I./F.102/South/Saket/2016/ 3886 - 3912 New Delhi, Dated : 11/2/16

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (H.Q.), Tis Hazari Courts, Delhi.
3. The District & Sessions Judges, North-West, South-East, South-West, East, Shahdara, North-East, New Delhi, North, West Districts, Delhi/New Delhi.
4. The Principal Judge, Family Court (South District), Saket with request to get it displayed on the Notice Board of the Family Court.
5. Ms. Surya Malik Grover, Senior Civil Judge-cum-Rent Controller, South District, Saket Court, New Delhi for information.
6. Ms. Pooja Talwar, JSCC-cum-ASCJ-cum-Gaurdianship Judge, South District, Saket Court, New Delhi along with copy of the above said judgment dated 09.12.2015 for necessary compliance (copy of earlier order dated 23.12.2015 enclosed).
7. Mr. Pawan Singh Rajawat, ACJ-cum-CCJ-cum-ARC, South District, Saket Court, New Delhi for information.
8. Ms. Tanvi Khurana, Civil Judge-01, South District, Saket Court, New Delhi for information.
9. Mr. Vishal Pahuja, Civil Judge-02, South District, Saket Court, New Delhi for information.
10. The Hony. Secretary, Saket Bar Association for information.
11. The Administrative Officer (Judicial)/Branch In-Charge, Filing Section, Saket Courts, New Delhi.
12. The Website Committee, Tis Hazari Court, Delhi. THE
13. Reader/Secretary to District & Sessions Judge (South)
14. The PRO, South District, Saket Court, New Delhi.
15. Notice Board (through Care Taker), Saket Courts, New Delhi.
16. Guard File.

(ANU MALHOTRA)  
District & Sessions Judge (South)  
Saket Courts Complex, New Delhi